

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:781
ANSWERED ON:25.02.2011
REFUND BANKER SCHEME
Jagannath Dr. M.

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government proposes to expedite the income Tax refund process and has launched a refund banker scheme;
- (b) if so, the details thereof and the number of beneficiaries therefrom till date;
- (c) whether the Government proposes to open more centralized processing centres in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a)&(b) Yes Sir. Arefund Banker Scheme was launched on pilot basis in 2007. Refund Banker project is a system driven process for generation, issue, dispatch/ credit of refunds and enables efficient and safe deliver of Income Tax refunds. It involves a third party (State Bank of India) into the physical issue or credit of refunds, so as to make the process speedy and transparent.

Refund Banker Scheme has been extended for non-corporate taxpayers all over the country since 2.8.2010. It has reduced refund delivery time, which now ranges from 1 to 3 days from the date of determination of refund. Total number of refunds issued under Refund Banker Scheme till 31st Jan. 2011 is 63.69 lacs

(c)&(d) Yes Sir. The Centralized Processing Centre (CPC) at Bengaluru is fully operational. Continuing with the endeavour of capacity augmentation, the income Tax Department is setting up two more CPCs at Manesar and Pune. A fourth CPC facility is also planned.